

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1417**

TO BE ANSWERED ON THE 20TH SEPTEMBER, 2020/BHADRAPADA 29, 1942 (SAKA)

POLICE PERSONNEL INFECTED WITH COVID-19

1417. ADV. ADOOR PRAKASH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of police personnel infected with COVID-19 while on duty and the number of such personnel who lost their lives, State-wise;

(b) whether the Central/State Governments have provided compensation to the victim's family; and

(c) if so, the details thereof, State-wise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c) The data in respect of Police personnel who died due to COVID-19 across the country is not maintained Centrally. However, in respect of Central Armed Police Forces, total number of personnel infected with COVID-19 and number of personnel who lost their lives as on 14.09.2020 is given below:

Name of the Force	Total infected with Covid-19	Deaths
BSF	8934	24
CRPF	9158	36
CISF	5544	24
ITBP	3380	7
SSB	3251	7
NSG	225	0
ARs	1746	7
Total	32238	105

In addition to normal benefits available to a CAPF personnel on death, it has been decided to provide Rs. 15 Lakh to Next of Kins through “Bharat Ke Veer” funds, in cases CAPF personnel dies due to COVID-19 infection contracted while deployed on Covid-19 related duties.
